<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 577 OF 2016 IN APPEAL NO. 281 OF 2016 IA NO. 19 OF 2017 IN APPEAL NO. 81 OF 2017

Dated: 13th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

NHPC Ltd. Vs.			Appellant(s)
Power Grid Corporation of India Ltd. & Ors.			Respondent(s)
Counsel for the Appellant(s) :	Mr. Sachin Datta, Sr. Adv. Mr. Rajiv Shankar Dvivedi Mr. A. K. Pandey Mr. J. K. Jha		
Counsel for the Respondent(s) :	Mr. M. G. Ramachandran Ms. Poorva Saigal Ms. Anushree Bardhan for R	-1	
	Ms. Suparna Srivastava Ms. Sanjna Dua for R-2		
	Mr. Vishal Anand Ms. Aparajita Upadhyay for F	२-३	

<u>ORDER</u>

We have heard learned counsel for the parties.

Order is reserved.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson